

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Excise Appeal No.70734 of 2016

(Arising out of Order-in-Appeal No.15/CE/Appeal/KNP/2016 dated 11/04/2016 passed by Commissioner (Appeals), Customs, Central Excise & Service Tax, Kanpur)

M/s. Bharat Heavy Electricals Ltd.

.....Appellant

VERSUS

Commissioner of Custom

& Central Excise, Kanpur

.....Respondent

APPEARANCE:

Shri Z.U. Alvi, Advocate for Appellant

Shri Anupam Kumar Tiwari, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

DATE OF HEARING : 29 October, 2019

DATE OF DECISION : 29 October, 2019

The appeal is rejected. For order, see order of date in
Excise Appeal No.1164 of 2011.

(Dictated and Pronounced in open Court)

**Sd/-
(Archana Wadhwa)
Member (Judicial)**